NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/658/(IB)/2017

NAME OF THE PETITIONER(S)

: KAMACHI INDUSTRIES LTD

NAME OF THE RESPONDENT(S)

: LANDMARK HOUSING PROJECTS CHENNAI

PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

2. Preetri S. Arasu Petr Petr Selt

for Rayapopal + Rayhmakan

Advecati

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they are intending to settle the matter and filed a proposal giving the schedule of payment. Copy of the proposal is furnished to the petitioner today. Counsel for petitioner prayed for time to seek instructions in this regard. Time is enlarged at request. Put up on 07.02.2018.

-5d/ (S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)